

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-108

IB-820/PB/2022

New IA/3311/2024

IN THE MATTER OF:

Canara Bank

.....Applicant

Vs.

M/s. CMI Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 03.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr. Yatharth
Jain, Advs.

ORDER

New IA/3311/2024:-

List this application on **05.07.2024.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)